

Serial No. of Order	Date of Order	Order with Signature
3	27.11.89	<p>Neither the applicant nor any of his counsel is present. Mr.R.C.Rath, learned Standing Counsel for the Railway Administration is present. This case stands dismissed for default.</p> <p><i>Arshad</i> Vice-Chairman <i>MF</i> Member (Judicial)</p>